

1	2	3	4	5	6
16.	Lakshadweep	0.03	—	—	0.03
17.	Madhya Pradesh	159.28	38.08	229.22	426.58
18.	Maharashtra	252.62	17.06	464.50	734.18
19.	Manipur	6.08	0.47	7.64	14.19
20.	Meghalaya	6.40	0.47	9.81	16.68
21.	Mizoram	0.96	1.46	0.09	2.51
22.	Nagaland	6.94	0.30	3.82	11.06
23.	National Capital Territory Region of Delhi	4.80	—	0.10	4.90
24.	Orissa	123.01	68.64	150.76	342.41
25.	Pondicherry	8.25	—	1.80	10.05
26.	Punjab	72.96	1.04	108.79	182.79
27.	Rajasthan	153.00	74.33	311.45	538.78
28.	Sikkim	2.68	—	—	2.68
29.	Tamil Nadu	217.20	11.56	272.15	500.91
30.	Tripura	12.91	13.14	12.41	38.46
31.	Uttar Pradesh	283.91	100.13	638.01	1022.05
32.	West Bengal	212.51	58.98	133.73	405.22
Total		2833.02	719.83	3961.54	7514.39

Banks Investment in UTI

4399. DR. T. SUBBARAMI REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have issued any directives to the banks to invest in various schemes of the UTI,

(b) whether the banks have also sought the exemption of 5% investment limit from the Reserve Bank of India, and

(c) if so, the details of the banks who have decided to invest in the UTI schemes and the details of the projects on which the said amount is likely to be invested ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) No, Sir.

(b) Yes, Sir.

(c) Banks of Baroda had specifically requested RBI for additional limit of Rs. 50 crores for investments in units of UTI. The request has been granted by RBI.

Export of Agricultural items

4400. SHRI SATYA DEO SINGH :
SHRIMATI KETAKI DEVI SINGH :
SHRI ANANT GUDHE :

Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have formulated any special credit package to boost farm and agricultural export,

(b) if so, the details thereof.